NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

12

T.C.P No. 304/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES:

Kanura Kutumba Rao & Ors.

V/s.

Reliance Communication Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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9	(for Appa Tushad	cour . Advocable	
4	Kakalia	ORDER	

TCP No. 304/I&BP/NCLT/MB/MAH/2017

The Petitioner Counsel having mentioned that the time for filing Form being extended, since the Petitioner wants to file Form 5, the Petitioner is hereby directed to file Form before 15.07.2017, thereafter to serve notice upon the Respondent intimating next date of hearing and file proof of service.

List this matter for hearing on 04.08.2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)